## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties	
CP08/08	TP10/16	Hearing	397/398	VRAR RamakrishnanVs Rathna Textile Mills Pvt.Ltd & 5 others	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent)

Potitioner

**SIGNATURE** 

SANTAU KETSHNAN 1.

S.R. RAGHUNATHAN

ROHAN RAJASEKARAIN

1917358315582

2. R. VIDHYARHANKAR

R. ASHORKUMAR

9894162442

Counsel for Respondents

Counsel for petitioner is present. Heard him in part. He has filed written submissions. Both sides reported that they have filed 2 sets of copies.

For continuation, posted to 03.04.2017.

MEMBER (T)